

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2703  
ANSWERED ON 16<sup>TH</sup> MARCH, 2023**

**DECLARATION OF NATIONAL HIGHWAYS**

**2703. SHRI KRIPANATH MALLAH:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government is aware that two roads namely Badarpur Ghat, Anglabazar Dullabcherra Zamuang Mamit Road and Silchar Hailakandi Monacherra R.K. Nagar Kanaibazar road were declared National Highway in 2017 but construction work thereon has yet not been started;**
- (b) if so, the reasons therefor;**
- (c) whether the Government has prepared Detailed Project Report (DPR) for the purpose;**
- (d) if so, the details thereof and if not, the reasons therefor;**
- (e) whether the Government has fixed any target for completion of the said projects; and**
- (f) if so, the details thereof along with the steps being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) to (f) The two roads namely (i) Badarpur Ghat - Anglabazar Dullabcherra - Zamuang - Mamit Road and (ii) Silchar - Hailakandi**

**Monacherra - R.K. Nagar - Kanaibazar road were approved as in-principle National Highways (NHs) which were to be considered for declaration as NH based on the outcome of Detailed Project Reports (DPRs). Work of preparation of DPRs for these roads was also undertaken. However, these roads have so far not been declared as NHs and as such these are presently state roads whose responsibility for development and maintenance lies with the State Governments of Assam / Mizoram.**

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